Government of West Bengal

Health and Family Welfare Department

Swasthya Bhaban, GN-29, Salt Lake City, Kolkata-700 091

NO. Memo No. HF/O/HS/496/Z-04/2020

Date: 07 th April, 2020

Order

COVID19: Need for a Centralized Administrative Command

In order to contain and combat the threat posed by the Global Pandemic COVID19, there is a need to provide a centralized command for planning and coordinating the State Government's efforts. While cohesive efforts need to be taken at multiple levels, including the field level, the reins need to be with

the Health & Family Welfare in terms of overall planning and strategizing.

Hence, for achieving the most synergistic results in the fight against COVID19, it is directed that major administrative decisions shall be taken by the Principals/ MSVPs of Medical Colleges & Hospitals, CMoHs and others in the State's Health system only after due consultation with, and prior clearance of, the

Health and Family Welfare Department.

This includes decisions relating to transfer-postings and deployment of personnel, rotation of shifts in COVID hospitals, manpower deployment in other hospitals/ health facilities, norms and protocols for medical persons, including their quarantine/ isolation, as and when required, etc. Also, compliance of the orders of the Health & Family Welfare Department needs to be ensured at the earliest, including the

deployment of Medical College staff for COVID duties.

During this period, the Rogi Kalyan Samitis of the different institutions will render full cooperation with the hospital administration to faithfully implement the instructions and advice of the Department of Health & Family Welfare. Any decisions that may be necessary in this phase may be taken by Rogi Kalyan Samitis only after obtaining prior clearance of Health and Family Welfare Department.

Principal Secretary

Government of West Bengal

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Copy forwarded for information and necessary action to:

Additional Secretary 714 2...